THE HIGH COURT OF MEGHALAYA AT SHILLONG

No.HCM.II/46/2016/Prcl/

Dated Shillong, 16th July, 2018.

SHORT TERM TENDER

Sealed Quotation affixing non-refundable Court fee stamp of Rs.20/(Rupees Twenty) only are invited for printing of Telephone Directory – 2018 of
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The quotations in sealed cover addressed to "REGISTRAR GENERAL, HIGH COURT OF MEGHALAYA, SHILLONG – 793001" must reach the office of the undersigned by 1.00P.M. on or before 24.07.2018 and the quotations will be opened at 2.00 P.M on the same day in the office chamber of the Registrar General (Number of copies – 300 Nos).

By Order

REGISTRAR GENERAL

Memo No.HCM.II/46/2016/Prcl/ 3972 A Dated Shillong, 16th July, 2018.

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- 1. The Director of Information and Public Relation, Government of Meghalaya, Shillong with a request for publication at the Government approved rate on 2(two) local newspapers (One in English / One in Khasi).
- 2. The Systems Analyst for uploading in the Official Website.
- 3. Accounts Section
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